

**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA.**

Original Application No.211/2025/EZ

Youth United For Sustainable Environment Trust
... Applicant

-Versus-

State of Odisha & others ... Respondents

I N D E X

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Cuttack By The Respondent No. 7 through
Date: 24.02.2026

Aishwarya Dash
**ADDL. STANDING COUNSEL
(AISHWARYA DASH)
Enrl. No-D/2372/2017
Mob. No-9583615112**



**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA.**

Original Application No.211/2025/EZ

Youth United For Sustainable Environment Trust
... Applicant

-Versus-

State of Odisha & others ... Respondents

AFFIDAVIT FILED BY RESPONDENT No. 07

I, Sri Anil Kumar Ray, aged about 53 years, S/o
Basanta Kumar Ray, presently working as Divisional
Forest Officer, Cuttack Forest Division, At- Ghatakula,
P.O.- Nuapada, Madhupatana, Dist.- Cuttack, do hereby
solemnly affirm and state as follows:-

1. That, I am the Respondent No. 07 in the captioned
Original Application. I have gone through the Original
Application and understood the contents thereof. I am
otherwise also well acquainted with the facts of the present
case.

2. That, it is humbly submitted that a joint inquiry
involving the concerned Forester, Forest Range Officer,
Revenue Inspector, Revenue Supervisor, Tahasildar and



other revenue official, IDCO authorities and officials of M/s RAMCO Cement Limited was conducted on 30.01.2026 to ascertain the encroachment of Forest Land by M/s RAMCO Cement Limited upon the Plot No. 88, Mouza Cahakradharpur under Dharmasala Tahasil as alleged by the petitioner. Relevant land records, forest maps and site conditions were examined by the team. During the inspection it is found that Plot No. 88, Kissam-Gramya Jungle of Mouza- Chakradharpur under Dharmasala Tahasil falling outside the boundary wall of M/s RAMCO Cement Limited. The Forest Range Officer, Dalijora Range, Byree submitted the joint verification report to the Divisional Forest Officer, Cuttack Forest Division, Cuttack vide his Memo No. 433 dated 12.02.2026.

Copy of the Memo No. 433 dated 12.02.2026 along with Joint Verification Report is annexed herewith and marked as Annexure-A/7.

3. Further, as per order No 2688 Dt. 18-02-2026 of Collector & District Magistrate, Jajpur, one team



Ray
Kumar
Anil

Asar

X

comprising of the Senior officers like Sub-Collector, Jajpur, Tahasildar, Dharmasala and the Assistant Conservator of Forest, Cuttack have made a fresh inquiry on 20.02.2016 in to the allegation levelled by the petitioner in the said original application particularly on Para 3 & 5. The committee reported that Plot No. 88, Kissam- Gramya Jungle of Mouza- Chakradharpur under Dharmasala Tahasil falling outside the boundary wall of M/s RAMCO Cement Limited.

Further, the existence of the Electric Sub-station was examined with respect to the ROR recorded in favour of OPTCL, Village Map (includes survey reference point) & the cadastral map provided by M/s RAMCO Cement Ltd. upon examination, it reveals that the Land Schedule as reported in the said report having an area of Ac. 1.95 is in possession of OPTCL. The present RoR and ^{field} filed enquiry report suggests that, the land in possession by the power company namely OPTCL is the self-acquired property of the company recorded under Stitiban Status as kissam Gharabari.





Copy of the said Joint Field Inquiry Report dated 20.02.206 along with enclosures is annexed herewith and marked as Annexure-B/7

4. That, the contents of the above paragraphs are true and correct to the best of my knowledge and based on official records.

Identified by

A. Das

Advocate

Aril Kumar Ray

DEPONENT
Divisional Forest Officer
Cuttack Forest Division

CERTIFICATE

Certificate that due to non-availability of cartridge papers, white papers are used.

CUTTACK

Dt: *24* 02.2026

A. Das
ADDL. STANDING COUNSEL



The above named deponent being identified by Mr./Ms. *A. Das*: Advocate appears before me at AM/PM. on this the *24/2/26* day of 20..... solemnly affirms that the facts stated are true to his/her knowledge and belief.

MC
NOTARY
CUTTACK TOWN *24/2/26*



Annexure 98

ବନାଞ୍ଚଳ ଅଧିକାରୀଙ୍କ କାର୍ଯ୍ୟାଳୟ, ଡାଲିଯୋଡ଼ା ବନାଞ୍ଚଳ
OFFICE OF THE FOREST RANGE OFFICER, DALIJORA FOREST RANGE
AT/PO- BYREE, DIST- JAJPUR (ODISHA), PIN- 754082, e-mail:- ro_dalijora@yahoo.com

Memo No. 433 Dalijora / Dated 12.02.2026

To,

The Divisional Forest Officer,
Cuttack Forest Division, Cuttack.

Sub: - **Submission of replies responses in OA No. 211/2025 filed by Youth Unit for Sustainable Environment Trust Vrs. State of Odisha and others.**

Ref: - Order dated 23.12.2025 and 07.01.2026 of Hon'ble NGT, Eastern Zone Bench, Kolkata in OA No. 211/2025 & Your Memo No. 993⁽⁴⁾ dt.28.01.2026.

Sir,

With reference to the above cited Memo on the captioned subject, I respectfully submit that in compliance with the direction of your good office and in pursuance of the order passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata in OA No. 211/2025, a field verification was conducted in respect of the allegation regarding encroachment of Gramya Jungle land under Plot No. 88 of Mouza Chakradharpur by M/s Ramco Cement Limited.

As directed, a joint inquiry was conducted on dt.30.01.2026 to carry out involving the concerned Forest Officials, representatives of the Tahasil Office, IDCO authorities and officials of M/s Ramco Cements Limited. Relevant land records, forest maps, and site conditions were examined during the inspection.

Upon verification, the following facts were observed:-

1. The boundary of the project area was physically inspected and verified with reference to available forest records and revenue maps.
2. The status of the land in question was cross-checked with the concerned Tahasil records.
3. The boundary wall of M/s Ramco Cement Ltd. has been verified and the Plot No. 88, Kissam-Gramya Jungle is falling outside the boundary wall of the said company.

Hence, the Proceeding of joint field enquiry for ascertaining encroachment of forest land duly signed by all concerned officials is submitted herewith for favour of your kind information and necessary action.

Enclosure: - As Above

Yours faithfully

S. Subudh
Forest Range Officer
Dalijora Range, Byree

True Copy
AK

Attested

Divisional Forest Officer
Cuttack Forest Division

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OFFICE OF THE TAHASILDAR, DHARMASALA

Tel:-06725-273036 Web:- tdrdharmaasala.in Email:-tdrdharmaasala@gmail.com

99

Letter No.:- 924 Date:- 30.01.2026

PROCEEDING OF JOINT FIELD INQUIRY CONDUCTED ON 30.01.2026 FOR ASCERTAINING ENCROACHMENT OF FOREST LAND BY PROJECT PROPONENT M/S RAMCO CEMENT LTD IN CONNECTION WITH O.A NO.211 OF 2025 FILED BEFORE HON'BLE TRIBUNAL,EASTREN ZONE

In perusance to order dtd .23.12.2025 ,and in order to the ascertained the exact exetent of forest land encroached by the project propeonent M/S Ramco cement Ltd related to plot no.88 of Mouza-Chakradhasola,a commette was constituted comprising of Tahasildar Dharmasala ,Revenue field staffs,Forest Range Officer, Dalijora Range,Forester Gadamadhapur,Asst land Officer ,IDCO and RAMCO officials .

- 1 The committee assembled at about 10 AM on 30.01.2026 in the new admisintrative building of RAMCO Cement Ltd,at the outset Tahasildar Dharmasala welcomed the committee members and briefed the purpose of assembly.
2. The village map of mouza-Chakradharsola was compared with respect to the composite cadastral map submitted by the M/S RAMCO Cement Ltd.
3. The M/s RAMCO cement Ltd was requested to provide two group-D employees to assist the Revenue field officials in the Survey work.
4. The field staffs took around 4 and half hours to ascertain the exact position of plot no.88 taking reference from dosimali and trisimali as per Hal Map .
5. During the survey the field staff also took reference from the village road and adjacent plot,later on the filed survey was compared with Hal Map and found in order
6. The sketch Map prepared by the field staff tallys with the Village map as well as the cadastral map provided by the M/S RAMCO.The boundary wall M/S Ramco has been marked in red ink in the sketch map which

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AP

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Divisional Forest Officer
Cuttack Forest Division

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OFFICE OF THE TAHASILDAR, DHARMASALA

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100

Letter No.:-

Date:-

indicates that plot no.88 ,kisam-Gramya jungle is falling out side the boundary wall of M/S RAMCO cement Ltd.

S. S. Budh

Forest Range Officer
Forest Range Officer
Dharmasala Range, Byree

S. S.

Revenue Supervisor
Revenue Supervisor
Dharmasala Tahasil

Dr. S.

Tahasildar, Dharmasala
Tahasildar
Dharmasala

Amin 1
30.01.26

Dharmasala Tahasil

Amin 2
30.01.26

Dharmasala Tahasil

Asst. Insp.
30.01.26

Revenue Inspector, Aruha

Revenue Inspector
Aruha Circle

R. S. S.
30/01/26

Forester, Garhmadhupur

True copy

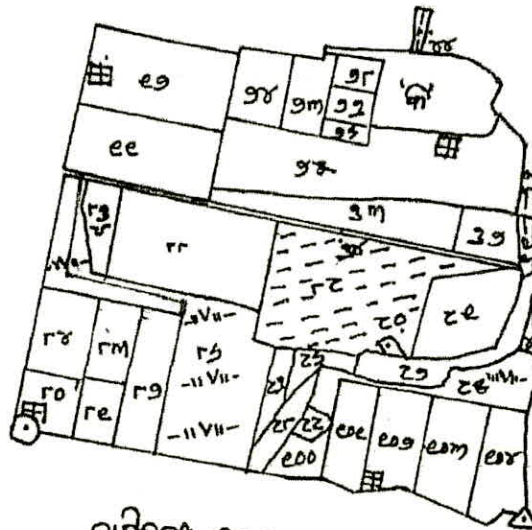
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Attested

Divisional Forest Officer
Cuttack Forest Division

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 ଶାସନ - ଦକ୍ଷିଣ
 ଶାସନ - ଦକ୍ଷିଣ



ଦକ୍ଷିଣ ଶାସନ ନଂ ୩୨୦

ଦକ୍ଷିଣ ଶାସନ ନଂ ୩୨୦

ଉପାଧିକାରୀ :

ଆଧାର - ୫୭ (ଉପାଧିକାରୀ)

ପ୍ରାପ୍ତ - ୧୧ : ଉପାଧିକାରୀ ୦୧.୨୫

କିମ୍ବଦନ୍ତୀ - ଗ୍ରାମ୍ୟ ଜମା

— ଉପାଧିକାରୀ ଦ୍ଵାରା ନିର୍ମିତ ଗାନ୍ଧୀ

ଡିଭିଜନାଲ ଫୋରଷ୍ଟ ଅଫିସର

୩୦/୦୧/୨୫

Revenue Inspector

Revenue Supervisor

ଡିଭିଜନାଲ ଫୋରଷ୍ଟ ଅଫିସର

Aruha Circle Revenue Supervisor
 Dharmasala Tahasil

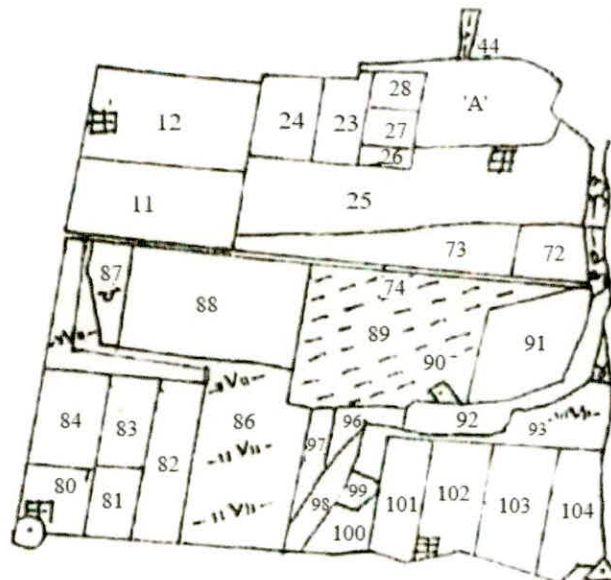
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Attested

Divisional Forest Officer
 Cuttack Forest Division

English Translation of Annexure -A/7, Page No. 8 sketch map

Mouza : Chakradharasola
 P.S : Dharmasala No. 861
 Tahasil : Dharmasala
 Dist : Jajpur
 Scale : 16 inch=1 mile
 Year : 1982-1983



Brahmapursassan No. 790

Batijanga No. 862

Index

Khata No. 56 (Rakhita)

Plot No. 88, Area- 1.24 Ac.

Kissam- Gramya Jungle

_____ Boundary wall constructed by RAMCO


 Divisional Forest Officer
 Cuttack Forest Division

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OFFICE OF THE TAHASILDAR, DHARMASALA

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Letter No.:-

Date:-

PROCEEDING OF JOINT FIELD INQUIRY CONDUCTED ON 20.02.2026 FOR ASCERTAINING ENCROACHMENT OF FOREST LAND BY PROJECT PROPONENT M/S RAMCO CEMENT LTD IN CONNECTION WITH O.A NO.211 OF 2025 FILED BEFORE HON'BLE TRIBUNAL,EASTREN ZONE

In perusance to Letter no 2688 dtd .18.02.2026 of Collector & D.M Jajpur & in response to the order dt 23.12.2025 of Hon'ble NGT,EZ,Kolkata passed in OA No 211/2025 filed by Youth United for Sustainable Environment Trust Vrs. State of Odisha, a committee is constituted to conduct fresh enquiry in to the allegation levelled by the petitioner in the instatnt original application particulary on Para 3 & 5 ,

- 1 Accordingly the committee comprising of Sub-Collector, Jajpur, Assistant Conservator of Forest, Cuttack, Tahasildar Dharmasala along with other Revenue Field functionaries of Dharmasala Tahasil assembled at about 10 AM on 20.02.2026 in the new admisintrative building of RAMCO Cement Ltd,at the outset Sub-Collector, Jajpur welcomed the committee members and briefed the purpose of assembly.In this regard the averment made at Para-3 of the original application is examined where in the existinance of plot no 88 & Electric sub station has been questioned.
2. The M/s RAMCO cement Ltd was requested to provide two group-D employees along with a vehicle to assist the Revenue field officials in the Survey work.
3. The village map of mouza-Chakradharsola was compared with respect to the composite cadastral map submitted by the M/S RAMCO Cement Ltd. The field staffs took around six hours to ascertain the exact position of plot no.88 taking reference from dosimali and trisimali as per Hal Map. During the survey the field staff also took reference from the village road and adjacent plot, later on the filed survey was compared with Hal Map and found in order
4. The sketch Map prepared by the field staff (Attached as Enclosure-A) matches with the Village map as well as the cadastral map provided by the

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Divisional Forest Officer
Cuttack Forest Division



OFFICE OF THE TAHASILDAR, DHARMASALA

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Letter No.:-

Date:-

M/S RAMCO Cement Ltd. The boundary wall M/S Ramco has been marked in red ink in the sketch map which indicates that plot no.88, kism-Gramya jungle is falling out side the boundary wall of M/S RAMCO cement Ltd.

5. Further the existance of Electric sub station was examined with respect to the ROR recorded in favour of OPTCL, Village Map (Includes survey reference point) & the cadastal map provided by M/S RAMCO Cement Ltd. Upon examination it is reveales that the following plots as per ROR is in possession of OPTCL.

Mouza	Khata No	Plot No	Area (Ac.)	Kisam
Batijanga	198/185	385	0.14	Gharabari
		387	0.04	Gharabari
Batijanga	198/186	384/980	0.154	Gharabari
		388	0.02	Gharabari
		393/981	0.035	Gharabari
Batijanga	198/187	403	0.24	Gharabari
		402	0.18	Gharabari
		411/983	0.008	Gharabari
		404/982	0.055	Gharabari
		389	0.12	Gharabari
Batijanga	198/188	381/984	0.208	Gharabari
Chakradharsola	53/5	82	0.52	Gharabari
Chakradharsola	53/6	80/102	0.23	Gharabari
Total Area			Ac 1.95	

The above mentioned plots measuring an area of Ac 1.95 within the possession of OPTCL has been attached as **Enclosure-B** & the related RORs are also attached as **Enclosure-B series**. The present ROR and field enquiry report suggest that the land in possession by the power company namely OPTCL is the self acquired property of the company recorded under stitiban status as kism gharabari.

Divisional Forest Officer
Cuttack Forest Division
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Noted



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Letter No.:-

Date:-

6. The averment made at Para-4 of the original application is no way related to Revenue/Forest Authority, Hence may be treated as a typographical error, rather the averement made at para 5 relates to Revenue/Forest Authority where in the petitioner claims there exists a govt waterbody /pond with the area of the project proponent. In order to ascertain the correctness the team visited the alleged water body and found that the above mentioned govt water body/pond existing over plot no 10,11,12 of Mouza Sribantapur which is well outside the territorial boundary of M/S RAMCO Cement Ltd. There is a 16 feet approachable govt road to the above water body and the same is being utilized by the villagers for communal purpose.

[Signature]
20/02/26
Tahasildar, Dharmasala
Tahasildar
Dharmasala

[Signature]
20/02/2026
Asst Conservator
of Forests

[Signature]
20.02.26
Sub-Collector
Jajpur

[Signature]
20/2/26
Amin-1

[Signature]
20.02.26
Amin-2

[Signature]
20.2.26
Revenue Inspector
Dankare

[Signature]
22.2.26
Revenue Supervisor

True copy

[Signature]
Attested

Divisional Forest Officer
Cuttack Forest Division

ଗୁଣ - ବର୍ଣ୍ଣାବଳୀ
 ଶାସ୍ତ୍ର - ପ୍ରମାଣାଳୀ ନଂ ୮୭
 ଦେଶ - ପ୍ରମାଣାଳୀ
 ଗୁଣ - ପ୍ରମାଣାଳୀ
 ଗୁଣ - ପ୍ରମାଣାଳୀ = ୧ ମାତ୍ର
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20.2.26
(KS)

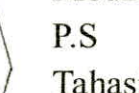
A hand-drawn map of a village area, likely a settlement in the Tigray region of Ethiopia. The map shows several plots of land, some of which are colored blue and red. The plots are labeled with various symbols and numbers, including '17', '18', '19', '20', '21', '22', '23', '24', '25', '26', '27', '28', '29', '30', '31', '32', '33', '34', '35', '36', '37', '38', '39', '40', '41', '42', '43', '44', '45', '46', '47', '48', '49', '50', '51', '52', '53', '54', '55', '56', '57', '58', '59', '60', '61', '62', '63', '64', '65', '66', '67', '68', '69', '70', '71', '72', '73', '74', '75', '76', '77', '78', '79', '80', '81', '82', '83', '84', '85', '86', '87', '88', '89', '90', '91', '92', '93', '94', '95', '96', '97', '98', '99', '100'. The map also shows a road or path running through the center, and a small circle with a dot in the upper left corner. The map is drawn on a piece of paper with a grid of lines.

[illegible][illegible]

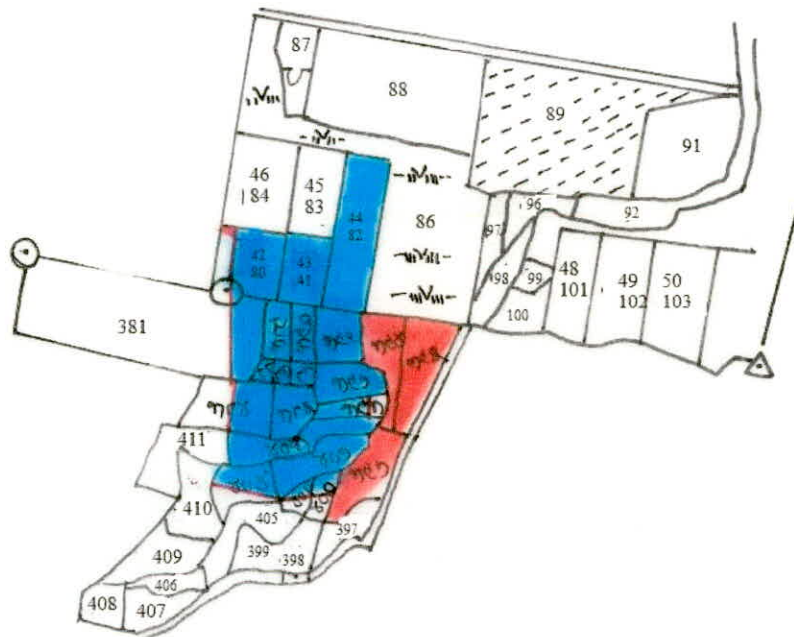
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Divisional Forest Officer
Cuttack Forest Division

English Translation of Annexure -B/7, Page No. 12 sketch map


 Mouza : Chakradharasola
 P.S : Dharmasala No. 861
 Tahasil : Dharmasala
 Dist : Jajpur
 Scale : 16 inch=1 mile
 Year : 1982-1983


 Mouza : Batijanga
 P.S : Dharmasala No. 862
 Tahasil : Dharmasala
 Dist : Jajpur
 Scale : 16 inch=mile
 Year : 1988-1989



Index

This colour mentioned area belong to Mouza- Chakradarasola, Khata No. 53/5, Plot No. 82, Area 0.82, Kissam- Gharabari, Khata No. 49, Plot No.81, Area-0.22, Plot No. 80/102, Area- 0.23, Kissam- Gharabari, Mouza- Batijanga, Khata No. 198/186, Plot No. 389, Area-0.12 ac., Plot No. 404/982, Ara- 0.088Ac., Plot No. 411/983, Acra- 0.008Ac., Plot No. 402, Area- 0.18 Ac., Plot No. 403, Area- 403, Area- 0.24, Kissam- Gharabari, Khata no. 198/186, Plot No. 384/980, Area- 0.154, Plot No. 388, Area- 0.02, Plot No. 393/980, Area- 0.035, Khata No. 198/188, Plot No. 381/984, Area- 0.208Ac., Kissam- Gharabari is possession of Odisha Power Transport Ltd.

 This colour mentioned area belong to Mouza- Batijanga, Khata No. 193(A.J.A), Plot No. 394, Area- 0.20Ac., Kissam- Sa-1, Plot No. 395, Area- 0.28 Ac., Plot No. 396, Area- 0.26 Ac., Kissam- sarada-1 is under possession of RAMCO Cement Ltd.


Divisional Forest Officer
Cuttack Forest Division

A hand-drawn map of a village layout, showing various plots and buildings. The map is divided into several sections by a main road or path. The top section contains several plots, some labeled with numbers (e.g., 29, 28, 27, 26, 25, 24, 23, 22, 21, 20, 19, 18, 17, 16, 15, 14, 13, 12, 11, 10, 9, 8, 7, 6, 5, 4, 3, 2, 1) and others with letters (e.g., A, B, C, D, E, F, G, H, I, J, K, L, M, N, O, P, Q, R, S, T, U, V, W, X, Y, Z). The bottom section shows a larger plot with a red boundary line and a small circle at the bottom left corner. The map is drawn on a grid of squares, with some squares containing numbers and others containing letters. The overall layout is irregular, with various shapes and sizes of plots. The map is drawn in black ink on a white background.

Divisional Forest Officer
Cuttack Forest Division

English Translation of Annexure -B/7, Page No. 13 sketch map

Mouza : Chakradharasola
 P.S : Dharmasala No. 861
 Tahasil : Dharmasala
 Dist : Jajpur
 Scale : 16 inch=1mile
 Year : 1982-1983



Index

Khata No. 56 (Rakhita)

Plot No. 88, Area- 1.24 Ac.

Kissam- Gramya Jungle

 Boundary wall constructed by RAMCO


 Divisional Forest Officer
 Cuttack Forest Division